

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 324
105(ND)2016
New IA-229/2024

IN THE MATTER OF:
Subhash Manocha & Ors.

... **Applicant/Petitioner**

Versus

M/s. Columbus Marketing Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241/242, 59

Order delivered on 08.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Ranjana Roy Gawai, Adv. Vasudha Sen,
Adv. Pervinder Tanvar, Adv. Vineet Wadhwa,
Adv. Shikher Upadhayay, Adv. Prateek Gupta, in
New IA-229 of 2024, Adv. Sharad Rajwanshi,
Adv. Ankita Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-229/2024: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 19.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)